



File No. 25/02/2026-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 3rd February 2026

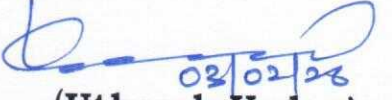
It is brought to the notice of Ld. Members of the Bar, Litigants & Stakeholders that the registry is publishing following data regarding pertaining pendency of scrutiny of cases filed before the NCLT. This is to ensure transparency in the proceedings of the Registry.

ALL OVER INDIA SCRUTINY PENDENCY REPORT AS ON 30.01.2026 3 PM				
S NO.	BENCH NAME	NO. OF PENDENCY IN SCRUTINY CLERK APPLICATION & PETITIONS AS ON 30.01.2026 3 PM	NO. OF PENDENCY IN AR APPLICATION & PETITION 30.01.2026 3 PM	NO OF DAYS PENDENCY AS ON 30.01.2026 3 PM
1	PRINICIPAL BENCH / NEW DELHI	NIL	1	NIL
2	AHMEDABAD	NIL	NIL	NIL
3	ALLAHABAD	NIL	NIL	NIL
4	AMRAVATI	NIL	NIL	NIL
5	BENGALURU	NIL	NIL	NIL
6	CHANDIGARH	NIL	NIL	NIL
7	CHENNAI	6	NIL	Less then 1 day
8	GUWAHATI	NIL	NIL	NIL
9	JAIPUR	NIL	NIL	NIL
10	HYDERABAD	7	2	Less then 1 day
11	KOLKATA	5	NIL	More than 3 days
12	MUMBAI	NIL	14	Less the 1 day
13	CUTTACK	NIL	NIL	NIL

6
03/02/26

14	KOCHI	61	NIL	More then 3 days
15	INDORE	NIL	NIL	NIL

Any inadvertent error may be brought to the notice of Registrar NCLT.


 02/02/26
 (Utkarsh Yadav)
 Registrar